

Kms in Rajasthan.

H.B.J. Pipeline

3526. SHRI HARIN PATHAK: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the cost of HBJ pipeliner sanctioned and ultimately executed with downstream facilities;

(b) the capacity of the pipeline as sanctioned in phase and utilisation of that capacity vis-a-vis actual capacity yearwise details from the date of operation; and

(c) whether there is any proposal for outing up the down-stream facilities along the line for its utilisations?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) Against a sanctioned cost of Rs. 1700.17 crores, the HBJ pipeline projects was ultimately executed at a cost of Rs. 1748.06 crores.

(b) The designed capacity of the HBJ pipeline is 18.2 MMEOSCMD. the average year-wise utilisation is as follows;

Year	MMSCMD
1987-88	0.67
1988-89	3.62
1989-90	7.20
1990-91	8.84
1991-92	10.74

(c) The entire gas available along the HBJ Pipeline has already been committed to various downstream projects.

Efforts Made to Save The Life of Director of Air, Pattala

3527. SHRI RAJENDRA AGNTHOTRI
SHRI LAL. K. ADVANI:
SHRI DILEEPBHAI SANGHANI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the efforts made by the Governemnt to save the life of late Shri M.L. Manchanda, officiating director of AIR, Patiala, who was killed by the militants on May 27, 1992;

(b) whether the militants had set forth any conditions for his release;

(c) if so, the details thereof; and

(d) the details of the negotiations with militants, if any, undertaken by the Government?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) Government of Punjab have informed that many steps including intesnive searches and conducting of raids were taken to trace out late M.L. Manchanda, Officiating Director AIR, Patiala.

(b) and (c). Details are given in the attached statement.

(d) All out efforts were made to secure the release of Mr. Manchanda.

STATEMENT

12 Pints Dictates Issued by babbar
Khalsa International

(i) Letters written by Sukhdev Singh Sukha and Handar Singh Jinda to the President of India be broadcasted in various languages including Punjabi on Radio and Television at 9 P.M.

(ii) All programmes relayed from AIR-Chandigarh, Bhatinda and Patiala should be in Punjabi only.

(iii) Jalandhar Doordarshan would telecast programmes in Punjabi ensuring high quality. Preference would be given to programmes depicting Khalsai culture. Only 5% of the total programmes are to telecast in Hindi, which be screened by a committee of Punjab Scholars.

(iv) All non-Punjabi officials working in Radio Station and Television stations should be removed. This condition will also be applicable in respect to artists.

(v) News in Punjabi should be broadcasted at prime time and Hindi bulletins should be discontinued.

(vi) A majority of Newsreaders and Announcers of Doordarshan should be Sikhs.

(vii) Teleprinters in Punjabi should be introduced.

(viii) Radio and Doordarshan should adopt balanced approach and give proper coverage to militants.

(ix) Apologies should be tendered for telecasting the programme 'Punjab E Yatra' which was aimed at defaming the militants.

(x) In Punjabi bulletins the usage of word militant should be dropped and instead Punjabi word Kharku be used. Usage of words like terrorists, extremists, ultras should be stopped.

(xi) Representatives of militants should

be invited to present their view on Radio and Doordarshan.

(xii) Every programme of News bulletin should commence with "Sat Sri Akal" in place of "namaskar" as at present.

Surrender of Terrorists in J & K

3528. SHRI K.V. THANGKA BALU: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a number of terrorists have recently surrendered in Jammu and Kashmir; and

(b) if so, their number during the last two months?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) Yes, Sir.

(b) 67 militants have surrendered before the authorities in the months of May and June, 1992.

Milk and Milk Products Order, 1992

3529. SHRI CHITUBHAI GAMIT: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Dairy units consuming 10, 000 litres of liquid milk per day and producing 500 tonnes of milk products per annum are required to get registration from the Government under the recently introduced Milk and Milk Products Order, 1992;

(b) if so, the reasons therefor;

(c) whether the Government have received several representation against this